COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 58 OF 2016

Dated: 10th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

Tata Power Delhi Distribution Ltd. **.... Appellant(s)**

Vs.

Delhi Electricity Regulatory Commission **... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. N. Sai Vinod

ORDER

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 31.08.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 14.09.2016 after serving copy on the other side.

List the matter on ***05.10.2016.*** In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/pr